

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-637(PB)/2019

IN THE MATTER OF:

Gyan Chand Yadav & Ors.
Vs.

.... Petitioner

AMB Infrabuild Pvt. Ltd. & anr.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-
For the respondent

Mr. Bharat Singh, Mr. Suraj Singh, Adv.
Mr. R.K Gupta, Adv.
Mr. Prashant Jain, Mr. Shubham Paliwal & Mr.
Deeptanshu Jain, Adv. for R-2.

ORDER

For order see CP No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma